

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 494 of 2019

IN THE MATTER OF:

Bank of India **...Appellant**

Vs

Shrenuj & Company Ltd. **....Respondent**

Present:

For Appellant: Mr. Ashish Rana and Mr. Harshit Garg, Advocates

**For Respondent: Mr. Siddharth Sharma and Mr. Darpan Sachdev,
Advocates for Respondent No. 1 – through RP.**

**Mr. Sudipto Sarkar, Senior Advocate along with
Mr. Mahesh Agarwal, Mr. Arshit Anand and Mr.
Himanshu Satija, Advocates for Intervenor.**

ORDER

01.08.2019 Post the matter on **7th August, 2019** within top five cases.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)